

(P)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.No.2094/90  
M.P. 366/91

New Delhi, This the 1st Day of December 1994

Hon'ble Shri Justice S.C.Mathur, Chairman

Hon'ble Shri P.T.Thiruvengadam, Member(A)

Smt. Chameli Chanda w/o Sh A.K. Chanda  
r/o Block No.88/433, Sector IX, DIZ Area  
Gole Market, New Delhi.

...Applicant

By Shri Mahesh Srivastava, Advocate

Versus

1. Union of India, Service to be effected through  
Secretary, Ministry of Health,  
Govt of India, Nirman Bhawan  
New Delhi.
2. Medical Superintendent,  
Dr. Ram Manohar Lohia Hospital  
New Delhi.

...Respondents

By None

ORDER(Oral)

Hon'ble Shri Justice S.C.Mathur, Chairman

MP 366/91. Through MP 366/91 respondents have  
prayed that the original application may be dismissed  
as infructuous as the relief claimed in the application  
has been granted to her by the administrative department.  
This position is not opposed by the learned counsel  
for the applicant.

2. In view of the above, MP 366/91 is allowed and  
OA 2094/90 is dismissed as infructuous. There shall  
be no order as to costs. Interim order, if any  
operating, shall stand discharged.

P.T.T.



(P.T.THIRUVENGADAM)  
Member(A)  
1-12-94

(S.C.MATHUR)  
Chairman  
1-12-94

LCP